

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4555
ANSWERED ON:20.08.2010
DEATH CAUSED DUE TO BLOOD TRANSFUSION
Hooda Shri Deepender Singh; Muttemwar Shri Vilas Baburao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the cases of deaths of a number of children/persons due to transfusion of infected blood have been reported in the country; and

(b) if so, the details thereof, the action taken by the Government in the matter alongwith preventive measures proposed in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) &(b): No. As per reports received from States, there are no reported deaths of children/persons due to transfusion of infected blood in the country.

Under the existing provisions of Drugs & Cosmetics Act, each unit of blood and blood products is mandatorily tested for HIV, Hepatitis B, Hepatitis C, Syphilis and Malaria and only blood units free from these infections and used for transfusion purposes. Before blood donation, every donor is physically examined and a Donor Deferral Form is filled to ensure that only safe donors donate blood in licensed blood banks in the country.